

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2717

ANSWERED ON:05.08.2015

Women Researchers

Venugopal Dr. Ponnusamy

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of women researchers in comparison to the total number of researchers in the country;
- (b) whether the country registers far fewer research applications than any other top filing nation;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether domestic and foreign patents filed per 1 million population in India is far less than other countries of the world; and
- (e) if so, the details thereof and the reasons therefor along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES
(SHRI.Y. S. CHOWDARY)

(a) As per the latest available statistics, 27532 (14.3%) women researchers are engaged in R&D activities in comparison to the total 1.53 lakh researchers in the country.

(b) & (c): Yes Madam. As per the World Intellectual Property Organisation (WIPO) latest statistics India registers far fewer research applications (Patents) than other top filing nations. In 2013, India registered 43,031 patents in comparison to 825,136 by China, 571,612 by USA, 328,436 by Japan, 204,589 by Republic of Korea, 63,167 by Germany and 44,914 by Russian Federation etc. The main reason for less number of patent application filing are lack of awareness on patent system, its benefits among individuals, academic institutions & industries and low spending on research and development by private sector.

(d) & (e) : Yes Madam. As per the WIPO statistics, the domestic and foreign patents filed in India per million population is far less than other countries. India registered 34.4 patents per million population in comparison to 4073.9 by Republic of Korea, 2579.2 by Japan, 1936.1 by Democratic Republic of Korea, 1806 by USA, 607.9 by China, 357.8 by UK, etc. The Government has taken various steps to encourage patent filing like generating awareness programmes among stock holders, encouraging potential applicants, organising Knowledge Expo and Design Summit for filing patents in collaboration with WIPO. Besides, the Department of Industrial Policy and Promotion has constituted an IPR think tank in order to prepare National IPR Policy 2014 to strengthen the IPR system in the country.
